

**HIGH COURT OF TRIPURA
AGARTALA**

C I R C U L A R

Dated, Agartala, the 7th August, 2018

Hon'ble the Chief Justice, High Court of Tripura has been pleased to reconstitute the "**Committee for Sensitization of Family Court Matters**" at the level of High Court, as follows:

- | | | |
|---|---|------------------|
| 01. Hon'ble Mr. Justice A. Lodh
Judge, High Court of Tripura | - | Chairman |
| 02. Deputy Registrar (Judicial)
High Court of Tripura | - | Secretary |

2. This is issued in partial modification of the earlier Notification No.F.3(43)-HC/2017/6697, dated 03.04.2017 of this High Court.

By Order

Sd/-

(S.G. Chattopadhyay)

Registrar General

No.F.3(43)-HC/2018/ 13063-82 Dated, Agartala, the 7th August, 2018

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice S. Talapatra; Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Registrar (Vigilance), High Court of Tripura, Agartala;
5. The Registrar (Judicial), High Court of Tripura, Agartala;
6. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
7. The Joint Registrar, High Court of Tripura, Agartala;
8. The Deputy Registrar (Judicial), High Court of Tripura, Agartala;
9. The Deputy Registrar (Administration/Accounts/Protocol), High Court of Tripura, Agartala;
10. The Chief Librarian, High Court of Tripura, Agartala;
11. All Assistant Registrars, High Court of Tripura, Agartala;
12. The System Analyst, High Court of Tripura for uploading the same in the official website of the High Court of Tripura;
13. Order File No.44(11)(a)-HC/2018.


Registrar General